

**अध्यक्ष महोदय :** मैं कैसे इतने क्वेश्चन अलाउ कर सकता हूँ ? अच्छा ठीक है ।

**श्री हरिकेश बहादुर :** माननीय अध्यक्ष जी, मैं आपके माध्यम से मंत्री जी से यह जानना चाहूंगा कि इन्होंने अपने जवाब में कहा है कि गण्डक नहर से आठ हजार हेक्टेयर जमीन पानी में डूबी रहती है । उसके लिए उत्तर प्रदेश सरकार ने कोई कदम उठाया है या नहीं ? इस बारे में कोई सूचना इन्होंने नहीं दी है ? कुछ दिन पहले मैंने नियम-377 के अन्तर्गत नोटिस दिया था, जिसमें यह कहा था कि सीपेज की पूरी प्रॉब्लम केन्द्रीय सरकार को अपने हाथ में लेनी चाहिए और उन्हें एक विभाग केन्द्रीय स्तर पर बनाना चाहिए जो इसकी देख-रेख करे और राज्य सरकारों को इसके लिए अलग से फण्ड दिया जाए । क्या 377 के नोटिस को देखने के बाद माननीय मंत्रीजी ने कोई निर्णय किया है या नहीं, जिसमें मैंने दो मामले उठाए थे ?

**श्री राम निवास मिर्धा :** अतिरिक्त साधन मिलने पर ही यह समस्या हल हो सकती है । गण्डक हो या शारदा सहायक या जो भी हो जैसा मैंने कहा कि साधन सीमित होने के कारण हम और राज्य सरकारें जो करना चाहते हैं, नहीं कर पाते हैं ।

#### Task Force on Shifting Cultivation

\*587. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a Task Force is being constituted to study the problems of shifting cultivation in the country in detail and to suggest suitable measures ;

(b) if so, the composition and the terms of reference of the Task Force ;

(c) whether this Task Force is purely of the officials or there will be some non-official members from tribal areas, expert on tribal development, tribal M.Ps. and anthropologists ;

(d) if so, the details of the non-official members thereof ; and

(e) if not, the reasons for constituting this important Task Force purely of officials where the large numbers of tribals and tribal areas are to be affected and need proper solutions ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir, such a Task Force has since been constituted. A copy of the Notification giving the composition and the terms of reference is placed on the Table of the House. [Placed in Library. See No. LT-6358/83]

(c) The Task Force comprises two non-officials also, in addition to official members. It also provides for taking the assistance and cooperation of persons associated with the problem of Shifting Cultivation.

(d) The details of the two un-official members are as follows :—

- (1) Shri E.S. Thangam, retired Chief Conservator of Forests, Arunachal Pradesh.
- (2) Dr. H.M. Ray, Professor of Sociology, Calcutta University.

Both of them have considerable and long association with tribal problems.

(e) Does not arise.

SHRI GIRIDHAR GOMANGO : The terms of reference given to the Committee are important. In reply to part (e) of my question, the hon. Minister has said 'Does not arise'. I would say it does arise. The shift in cultivation is a complex problem which includes political, economic, social, ecological as well as other factors that effect the tribals. Had there been a tribal Member in this Committee, what would have been wrong ?

The terms of reference of task force are important, such as to suggest steps including legal ones. Regarding the proposed first Bill, I would like to know from the hon. Minister that in 1952, the Forest Act

had taken away the right of the tribals in giving concessions. In 1980, there was an amendment in the Forest Act to conserve forests. I would like to know whether this committee will go into the details of these things? How far the proposed amendment in the Forest Act would affect the interests of the tribals?

**SHRI YOGENDRA MAKWANA :** This group will go into the details of the shifting cultivation and it also includes what the hon. Member has said.

**SHRI GIRIDHAR GOMANGO :** Sir, in 1978, a conference was held in regard to the tribal economy based on forest and a number of recommendations were made. Starting from 1951, I believe there are a number of report and proposals made by various Commissions and Committees including that of the Commissioner for Scheduled Castes and Scheduled Tribes, Working Group of the Home Ministry on Tribal Development and the Committee constituted by the Ministry of Agriculture itself. They have recommended a number of proposals regarding the Development of the tribal economy on the forest base. But the Government has implemented partly and partially so far. If this had been fully implemented, there was no need to constitute the Task Force.

**SHRI YOGENDRA MAKWANA :** Sir, this task force is created just to trace the problems of shifting cultivation in all the tribal areas and the hill areas. Whatever suggestions given by the Task Force will be later on examined and implemented.

**PROF. N.G. RANGA :** Mr. Speaker, Sir, this question of shifting cultivation in the tribal areas is a very serious matter so far as the tribals are concerned as tens of millions of them are affected by this. Why is it that the Government had not thought of it so far and would they atleast think of appointing two or three tribal leaders belonging to the tribals themselves who know the attitude of the tribal people and who can make suggestions which would be acceptable and practicable in the tribal areas and also acceptable to the tribal people?

**SHRI YOGENDRA MAKWANA :** It is already mentioned in the reply.

**PROF. N.G. RANGA :** It has only two experts.

**SHRI YOGENDRA MAKWANA :** The Task Force will associate all the Conservators of Forest in the area as well as those persons who are interested including the Members of Parliament. If they are so interested, they can write to the Task Force and they will be associated in that particular State.

**SHRI N.K. SHEJWALKAR :** Is the hon. Minister aware of the fact that there is a report of the Estimates Committee submitted to the House in 1979 in this very respect? Have they taken into account the report of the Committee and the proposals made by the Estimates Committee of this very House in this connection?

**SHRI YOGENDRA MAKWANA :** Sir, this Task Force is appointed in view of the recommendations of the Ministers' Conference held in New Delhi on 18th October, 1982. In the meeting, the Ministers discussed everything and this is one of the recommendations of the conference.

**श्री एन० के० शेजवलकर :** श्री सतेन्द्र नारायण सिंह उस समिति के चेयरमैन थे, उन्होंने रिपोर्ट दी है।

**SHRI YOGENDRA MAKWANA :** This is about the Task Force.

**SHRI INDRAJIT GUPTA :** He is asking about the report of the Estimates Committee and not Task Force.

#### Supply of Milk Powder and Butter Oil

\*588. **SHRI CHINTAMANI JENA :** Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether it is a fact that milk powder and butter oil are being supplied to India as gift ;

(b) if so, the names of the countries from whom it was received in 1981-82 and 1982-83 ; and

(c) how the quantity of butter oil and